Annexure - 9

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: February 27, 2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
			Date of receipt	Principal Amount claimed	Interest amount claimed	Amount claimed	Principal amount admitted	Interest Amount admitted	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Heston Builders Private Limited	Company	13-06-2023	1,24,55,866	-	1,24,55,866	1,24,55,866	-	1,24,55,866	Advance	0	0	No	0	0	0	-	
2	Mr. Vikas M Latey & Mrs. Shubhangi V Latey	Flat owner	18-07-2023	37,22,021	-	37,22,021	-	-	-	Compensation claimed, pending RERA order	0	0	No	0	0	0	37,22,021	Sub-judice. Proof of claim pending
3	Mrs. Pallavi Yogesh Kadam	Booking Cancellation	21-07-2023	60,000	-	60,000	60,000	-	60,000	Refund of booking amount post cancellation	0	0	No	0	0	0	-	
4	Rajkumar S Kurapati	Booking Cancellation	11-08-2023	99,000	-	99,000	99,000	-	99,000	Refund of booking amount post cancellation	0	0	No	0	0	0	-	
5	Rajeshwar R Madhu	Booking Cancellation	19-08-2023	2,62,500	-	2,62,500	2,62,500	-	2,62,500	Refund of booking amount post cancellation	0	0	No	0	0	0	-	
6	Mr. Sachin Mohan Kathare & Mr. Mohan R Kathare	Booking Cancellation	20-08-2023	15,47,232	-	15,47,232	15,38,554	-	15,38,554	Refund of booking amount post cancellation	0	0	No	0	0	0	8,678	Excess amount claimed, proof of claim pending
7	Mr. Edward Avil & Mrs. Falyn Avil	Flat owner as per RERA order	23-08-2023	2,73,53,156	20,000	2,73,73,156	1,55,83,648	7,47,923	1,63,31,571	Amount claimed as per RERA order which has been stayed	0	0	No	0	0	0	1,10,41,585	Excess amount claimed, proof of claim pending
8	Altavista B Wing CHS Limited	Society on behlaf of flat owners	25-08-2023	8,90,38,860	2,01,43,587	10,91,82,447	3,64,14,922	-	3,64,14,922	Incomplete amenities and overdue deposits	0	0	No	0	0	0	7,27,67,525	Excess amount claimed, proof of claim pending
9	Rupesh G Lodh	Booking Cancellation	28-08-2023	1,00,000	-	1,00,000	1,00,000	-	1,00,000	Refund of booking amount post cancellation	0	0	No	0	0	0	-	
10	Altavista D Wing CHS Limited	Society on behlaf of flat owners	30-08-2023	35,90,32,412	-	35,90,32,412	6,19,65,338	-	6,19,65,338	Incomplete amenities and overdue deposits	0	0	No	0	0	0	29,70,67,074	Excess amount claimed, proof of claim pending
11	Altavista C Wing CHS Limited	Society on behlaf of flat owners	05-09-2023	10,00,34,067	-	10,00,34,067	72,10,000	-	72,10,000	Incomplete amenities and overdue deposits on behalf of Individual flat owners	0	0	No	0	0	0	9,28,24,067	Excess amount claimed, proof of claim pending
12	Altavista C Wing CHS Limited	Society on behlaf of flat owners	05-09-2023	10,23,40,925	-	10,23,40,925	5,74,37,616	-	5,74,37,616	Incomplete amenities on behlaf of the society	0	0	No	0	0	0	4,49,03,309	Excess amount claimed, proof of claim pending
13	Altavista A Wing CHS Limited	Society on behlaf of flat owners	06-09-2023	7,49,43,750	2,40,66,911	9,90,10,661	4,19,43,830	-	4,19,43,830	Incomplete amenities and overdue deposits	0	0	No	0	0	0	5,70,66,831	Excess amount claimed, proof of claim pending
14	Sumit Das and Paheli Sarkar	Booking Cancellation	21-11-2023	3,65,000	0	3,65,000	3,65,000	0	3,65,000	Claim for booking cancellation amount	0	0	No	0	0	0	-	
14	**Total**			**77,13,54,789**	**4,42,30,498**	**81,55,85,287**	**23,54,36,274**	**7,47,923**	**23,61,84,197**		**-**	**-**		**-**	**-**	**-**	**57,94,01,090**	

Notes: **The IRP/RP has received individual claims from few of the flat owners of completed projects (OC received, possession taken and societies are also formed/under process). The respective societies has been requested to submit consolidated claims for respective socity.**

Claims received post issuance of RFRP/ammendment to CIRP Regulations on 18-09-2023

Sl. No.	Name of creditor	Identification No.	Details of claim received				Status of Claim					
			Date of receipt	Principal Amount claimed	Interest amount claimed	Amount claimed	Principal Acceptable	Interest Acceptable	Total claim acceptable	Amount of claim not Accetable	Reasons for not acceptable	Remarks
1	Abhay Arun Mayekar and Geeta Abhay Mayekar	Booking Cancellation	11-12-2023	225000	0	225000	**Clarification sought as incomplete claim form submitted**					Reasons for delay in submission of claim not informed